



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
1	PIL/66/2024 FIXED	RAJEEV BHATTACHARYYA AND ANR Versus UNION OF INDIA AND 13 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, FOREST
2	WITH PIL/62/2024	SUBRAT TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, FOREST
HEARING				
3	WP(C)/2905/2019 FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
4	WA/468/2023 CAVT. NO.13682/023, FIXED	BIJU KUMBANG Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR
5	WP(C)/3589/2023 CAVT. NO.06262/023, FIXED	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
6	WA/205/2024 CAVT. NO.05542/024,	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR
7	WA/206/2024	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS J.S. DAS
8	WA/216/2024	AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE
9	WA/222/2024	RAJPAL SINGH Versus UNION OF INDIA AND 4 ORS	MR. M DUTTA MR. M DUTTA MR. N BARDOLOI	MR. B CHAKRAVARTY(R-1)

10	WA/253/2024	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
11	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD
12	WA/338/2024	THE STATE BANK OF INDIA Versus SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
13	WA/373/2024	THE UNION OF INDIA AND 4 ORS. Versus HIRENDRA NATH MALAKAR	MS. B SARMA	
	WITH I.A.(Civil)/3362/2024 in WA/373/2024	THE UNION OF INDIA AND 4 ORS. Versus HIRENDRA NATH MALAKAR	MS BIJITA SARMA	

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
2	I.A.(Civil)/68/2025 FIXED in WP(C)/6994/2024	M/S THE JANA ENTERPRISE Versus M/S INDIRA ENTERPRISE AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, HEALTH
	WITH WP(C)/6994/2024	M/S INDIRA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	SC, HEALTH AND F W
ADMISSION				
3	WP(C)/5135/2022 FIXED	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/255/2025 in WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K DAS
4	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
5	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
6	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM

	WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI
7	WP(C)/6303/2024 B/O	FARUKAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MR. S M BARUAH	GA, ASSAM SC, AG DY.S.G.I. SC, WATER RESOURCE
8	WP(C)/6846/2024 B/O	M/S BLB MERCANTILE AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	MR H GUPTA MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/734/2025 in WP(C)/6846/2024	MS BLB MERCANTILE AND ANR Versus THE UNION OF INDIA AND ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR P K BORA B SARMA	MR H GUPTA DY.S.G.I.
9	WP(C)/757/2025 FIXED	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, GAD
ORDERS				
10	Cont.Cas(C)/746/2023 B/O	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
11	WP(C)/1310/2024 FIXED	M/S JINKU ENTERPRISE Versus THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
HEARING				
12	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
13	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
14	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
15	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
16	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
17	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)

18	WP(C)/2534/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
19	WP(C)/1270/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MR A K RAI MR T R RAY MS. N RAI	GA, ASSAM MS. B DAS MR. R SARKAR
WITH				
20	WP(C)/1254/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MS. B DAS MR. R SARKAR
WITH				
21	WP(C)/1273/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A K RAI MR T R RAY MS. N RAI MR. N N JHA	GA, ASSAM MS. B DAS MR. R SARKAR

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./920/2025	RIJU KANTA PEGU AND ANR Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
2	Bail Appln./921/2025	RIJU KANTA PEGU Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
3	Bail Appln./925/2025	MEHEDI ALOM @ MEHDI ALOM @ MD MEHDI ALOM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
4	Bail Appln./927/2025	ALOM ALI Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
5	Bail Appln./928/2025	BISWAJIT DAS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./2603/2024 WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE, FIXED	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
7	Bail Appln./3574/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	Bail Appln./3859/2024 WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE, FIXED	ABDULLA ALI SK Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	MR. A F N U MOLLAH(R-2) MR A ALIM SK(R-2) K ZAMAN (R-2) PP, ASSAM
9	Bail Appln./72/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
10	Bail Appln./246/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	MD AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM

11	Bail Appln./296/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
12	Bail Appln./332/2025 WITH OFFICE NOTE, FIXED	BABU AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
13	Bail Appln./353/2025 FIXED	SRI MANOJ HALOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
14	Bail Appln./355/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	GOPAL CHANDRA RAI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, DRI
15	Bail Appln./370/2025 WITH CASE RECORD(SCANNED COPY), FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
16	Bail Appln./437/2025 WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE, FIXED	RAJAK ALI @ REZZAK ALI @ REZAK ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
17	Bail Appln./520/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	SANJIT DEBBARMA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS DHANESWARI K	PP, ASSAM
18	Bail Appln./526/2025 FIXED	SAMARENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
19	Bail Appln./528/2025 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
20	Bail Appln./529/2025 WITH OFFICE NOTE, FIXED	GAUTAM RAI Versus UNION OF INDIA	MR P P MEDHI	SC, NCB
21	Bail Appln./540/2025 WITH OFFICE NOTE, FIXED	AMINUR ISLAM @ SUKUR @ SHAKUR MIYAN Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	MS. N KAKATI, STANDING COUNSEL, NCB PP, ASSAM
22	Bail Appln./570/2025 WITH OFFICE NOTE, FIXED	IMRAN HOSSAIN @ IMRAN HOSSEN Versus THE SATET OF ASSASM	MR. A M AHMED	PP, ASSAM
23	Bail Appln./572/2025 FIXED	SRI PALASH KONCH Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
24	Bail Appln./581/2025 WITH OFFICE NOTE, FIXED	JANNATUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
25	Bail Appln./590/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
26	Bail Appln./603/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL PRASAD Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
27	Bail Appln./606/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DIPANJAN BAIDYA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
28	Bail Appln./610/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	NAZRUL ISLAM KHAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
29	Bail Appln./612/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PABITRA KHUDAL AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM

30	Bail Appln./620/2025 WITH CASE RECORD(SCANNED COPY) , FIXED	MINTU BORGHAIN ALIAS NONO Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. S BOIRAGI	PP, ASSAM
31	Bail Appln./669/2025 FIXED	PURUSHOTAM CHATURBEDI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
32	Bail Appln./730/2025 FIXED	MAMONI KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
33	Bail Appln./759/2025 WITH OFFICE NOTE, FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
34	Bail Appln./783/2025 FIXED	JAMAL BADSHA Versus THE STATE OF ASSAM	MR. A M AHMED B DAS	PP, ASSAM
35	Bail Appln./865/2025 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/3176/2024 FIXED	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
37	AB/3238/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MR D C NATH (R2) PP, ASSAM
38	AB/3313/2024 FIXED	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN	PP, ASSAM
39	AB/3382/2024 FIXED	RAKIBUL HASSAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
40	AB/33/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
41	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM
42	AB/299/2025 WITH OFFICE NOTE, FIXED	MUKSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	G. R. SINGHA	MR. N G KUNDU (R-2) MR. U K BORAH(R-2) R SAHA(R-2) PP, ASSAM
43	AB/307/2025 WITH OFFICE NOTE, FIXED	SRI ALIM UDDIN Versus THE STATE OF ASSAM	MR N PATIRI MS B LASKAR	MR H A AHMED (R-2) MS P DAS, Amicus Curiae(R-2) PP, ASSAM
44	AB/502/2025 WITH OFFICE NOTE, FIXED	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
45	AB/530/2025 FIXED	TANJUL HOQUE @ TONZUL Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
46	AB/531/2025 FIXED	SAYED ALI @ SAID LE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
47	AB/561/2025 FIXED	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
48	AB/579/2025 FIXED	SADDAM HUSSAIN, Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Thursday,27th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7252/2017 FIXED	GUNIN BORAH and 2 ORS Versus THE STATE OF ASSAM	MR.S SAIKIA MR.N J GOGOI MR.P SAIKIA	SC, FINANCE MR. S M T CHISTIE (SC, ELEMENTARY EDUCATION)
2	WP(C)/3879/2020 FIXED	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r- 1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
3	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R- 6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)
4	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
5	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA
6	WITH WP(C)/1260/2024	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU MR. S D PURKAYASTHA (R- 4) MS S.S.BORA(R-4) SC, SSA
7	WP(C)/667/2023 FIXED	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC

8	WITH WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
9	WITH WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
10	WP(C)/1188/2024 FIXED	SABITRI GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.
11	WP(C)/1664/2024 FIXED	WAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
12	WP(C)/5605/2024 CAVT. NO.10612/024, FIXED	MAMUN IKRAMUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/829/2025 in WP(C)/5605/2024	THE INSPECTOR OF SCHOOLS LAKHIMPUR Versus MAMUN IKRAMUL HOQUE CHOWDHURY	MR. NAYAN JYOTI KHATANIAR	GA, ASSAM SC, SEC. EDU.
13	WP(C)/173/2025 FIXED	BOLIN DAIMARI Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
14	WP(C)/773/2025 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
ORDERS				
15	Cont.Cas(C)/95/2019 IN WP(C)/2727/2013 (D/O), FIXED	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.		DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
16	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
HEARING				
17	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA

18	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
19	WP(C)/6777/2015 FIXED	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
20	WP(C)/7026/2018 FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
21	WP(C)/5200/2023 FIXED	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
22	WITH Cont.Cas(C)/11/2024	DR. JAGADISH HANSA Versus PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	MR. S C KEYAL(R-1,2) K JAIN (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4491/2021 PART-HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
2	WP(C)/6903/2024 (TOP OF THE LIST), FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.
3	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
4	WP(C)/4972/2024 FIXED	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
WITH				
5	WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
6	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
HEARING				
7	WP(C)/7710/2022 PART-HEARD, FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
8	WP(C)/138/2018	GANDUR KACHHAP Versus CANARA BANK	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. H ROHMAN MR. A K SINHA	MR. K GOGOI MR. A R TAHBILDAR
9	WP(C)/2016/2018	MUSAHID ALI Versus THE APPELLATE AUTHORITY CUM THE ZONAL MANAGER, UCO BANK AND 4 ORS.	MR A M MAZUMDAR MR. S. K. DAS MR R ISLAM MR D N SARMAH	SC, UCO BANK MR. M SARMA

10 [WP\(C\)/3107/2018](#)

KARTICK SARKAR
Versus
THE UNION OF INDIA AND 4 ORS.

I HASIEB
MR. H RAHMAN

MR G GOSWAMI
SC, NF RLY

11 [WP\(C\)/3538/2018](#)

BISWAJIT MAHATO
Versus
THE UNION OF INDIA AND 4 ORS.

MR. S K SAHARIAH
MR D C NATH
MR. C SHARMA

MR. R K D CHOUDHURY
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1098/2017 WITH LCR, FOR FURTHER HEARING	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
2 WP(C)/8771/2018 FIXED, WITH DOCUMENT FILE	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
3 WP(C)/546/2025 FIXED	FAZAL MIAH ALIAS FAZAL MIA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS			
4 Review.Pet./31/2020 IN WP(C)/3189/2016 (D/O)	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING			
5 WP(C)/2813/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR A M MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/2819/2020 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

7	WP(C)/2834/2020 WITH LCR	HANIF ALI @ HANU ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/2841/2020 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/3019/2020 WITH LCR	KABIA KHATOON @ ABIA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3433/2020 FIXED, WITH OFFICE NOTE	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH			
11	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, APSC SC, IRRIGATION
	WITH			
12	WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
13	W.P.(Cri.)/26/2022	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
14	PIL/54/2022 WITH OFFICE NOTE	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB
15	WA/353/2022 CAVT. NO.11912/022, WITH LCR	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH			
	I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

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5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./203/2010 WITH LCR 7 FILES, P.B.-2, FIXED, (SENTENCE HEARING)	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
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17)	MR J DAS	25-03-2025	To	31-03-2025
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19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025

22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HONOURABLE MR. JUSTICE K. SEMA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./135/2019 WITH LCR 4 FILES, P.B.-2	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MR J DAS (R-1,2,4,5) MS. S. JAHAN, ADDL PP,ASSAM(R-6)
2	Crl.A./195/2020 WITH LCR 6 FILES, P.B.-2	SMTI NANDITA SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MRA KUNDU MRA KUNDU	PP, ASSAM
3	Crl.A./52/2021 5 Y 10 M 22 D :WITH LCR 4 FILES, P.B.-2	BHAITY BORAİK Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY, LEGAL AID COUNSEL	MR. D K BAGCHI, LEGAL AID COUNSEL(R-2) PP, ASSAM
4	Crl.A./68/2021 WITH LCR 5 FILES, P.B.-2	UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
5	Crl.A./127/2021 4 Y 0 M 7 D :WITH LCR 5 FILES, P.B.-2	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
6	Crl.A./144/2021 WITH LCR 3 FILES, P.B.-2	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. B M CHOUDHURY MR. M B U AHMED MR. U CHOUDHURY MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM
7	Mat.App./23/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MS. M DEV MRS. B GOGOI MS P DEB MR. A SARMAH MS N DEB	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA

8 [CrI.A./11/2024](#)
WITH LCR 4 FILES, P.B.-2, FIXED

PASHAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. J I BORBHUIYA
MRS. B GOGOI
MD. S Z B AKLAS
MR. A M S MAZUMDER
MS M BORAH

MS. S G BARUAH, AMICUS
CURIAE (R-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/1237/2024](#)
in CrI.A./11/2024

PASHAN ALI
Versus
THE STATE OF ASSAM AND ANR

MD. S Z B AKLAS
MD. S Z B AKLAS
MR. A M S MAZUMDER
MS M BORAH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1466/2025 FIXED	PRADIP KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
2	WP(C)/1500/2025 FIXED	PRADIP KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
HEARING				
3	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
4	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
5	WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC

	<p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY</p>
6	<p>WITH WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>GA, ASSAM GA, ASSAM</p>	<p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
7	<p>WITH WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p>	<p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p>	<p>SC, P AND R.D. SC, ASEC</p>	<p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p>
	<p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
8	<p>WITH WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
9	<p>WITH WP(C)/5771/2024</p>	<p>DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p>	<p>SC, P AND R.D. SC, ECI</p>
	<p>WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024</p>	<p>THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. A K TALUKDAR SC, ECA</p>
	<p>WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024</p>	<p>THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
10	<p>WITH WP(C)/5810/2024</p>	<p>ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>GA, ASSAM</p>

11	WITH WP(C)/5984/2024	MD. RAFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQL ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQL ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
12	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
13	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
14	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
15	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
16	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
17	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM

18	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
19	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
20	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
21	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
22	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
23	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
24	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
25	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
26	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
27	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WITH WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
29	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
30	WITH WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
31	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
32	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

33 **WITH**
[WP\(C\)/934/2025](#)

MUBARAK HUSSAIN
Versus
THE STATE OF ASSAM AND 3 ORS.

MR H R A CHOUDHURY SC, P AND R.D.
MR. A H M R CHOUDHURY GA, ASSAM
SC, S E C

34 **WITH**
[WP\(C\)/1010/2025](#)

AMIR UDDIN AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR H R A CHOUDHURY SC, P AND R.D.
MR. A H M R CHOUDHURY GA, ASSAM
SC, S E C

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./107/2022 IN WP(C)/915/2019 (D/O), FIXED	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/5577/2024 FIXED	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
3	WP(C)/5704/2024 FIXED	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
4	WP(C)/2301/2024 PART-HEARD, FIXED	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
5	WITH WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
6	WITH WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
7	WITH WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION

8	WITH WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
9	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
10	WITH WP(C)/2357/2024	SUKANYA BORGOHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
11	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
12	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
13	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
14	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
15	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
16	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
17	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

18	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
19	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
20	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
21	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
22	WITH WP(C)/2762/2024	SUKANYA BORGHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
23	WP(C)/381/2015 FIXED	SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
24	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
25	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
26	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
27	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
28	WP(C)/5067/2023 FIXED	NAREN CHANDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AFDC
29	WP(C)/2162/2024 FIXED	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)

30	WITH WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
31	WP(C)/6445/2024 FIXED	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
32	WITH WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
HEARING				
33	WP(C)/854/2016 PART-HEARD, FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
34	WP(C)/6960/2023 PART-HEARD, FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
35	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
36	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
37	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
38	WITH WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
39	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
40	WITH WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
41	WP(C)/4880/2021	BHUPENDRA GOSWAMI Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK
42	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

43	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
44	Review.Pet./83/2023 IN Arb.P./4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	MR. S SAHU MS A ROY
45	WP(C)/1154/2023 FIXED	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
46	WP(C)/4107/2024 FIXED	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,27th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Mat.App./16/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
ADMISSION				
2	WP(C)/3937/2015 PART-HEARD, FIXED	MD. ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE
3	WP(C)/4850/2022 PART-HEARD, FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
4	CRP(IO)/311/2022 FIXED	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
BAIL HEARING				
5	AB/587/2025 FIXED	RAFIUL HUSSAIN BHUYAN AND ANR Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
ORDERS				
6	I.A.(Civil)/1854/2024 WITH LCR, FIXED in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY

	WITH RSA/162/2010	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH I.A.(Civil)/1853/2024 in RSA/162/2010	ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	WITH I.A.(Civil)/1855/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1856/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1857/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
7	RFA/9/2025 FIXED	MS NUMALIGARH REFINERY LIMITED Versus SHRI JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
	WITH I.A.(Civil)/576/2025 in RFA/9/2025	MS NUMILIGARH REFINERY Versus JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
8	I.A.(Civil)/419/2025 PART-HEARD, FIXED, WITH LCR in MACApp./575/2017	NOWSAD ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HUJURI MS. S DAS
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)
9	I.A.(Civil)/636/2025 CAVT. NO.121520/24,N FIXED in RERA APPEAL/1392/2025	M S SAI CONSTRUCTION Versus SMTI RAKHI NANDI	MR D K DAS MR. F E CHOUDHURY MS S DAS M KHATONIAR	MS. M KUMARI MR. A R SHOME FOR CAVEATOR
	WITH RERA APPEAL/1392/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SMTI RAKHI NANDI	MS SAPTADEEPA DAS	
	WITH I.A.(Civil)/1393/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI RAKHI NANDI	MS SAPTADEEPA DAS	
10	I.A.(Civil)/637/2025 CAVT. NO.121620/24,N FIXED in RERA APPEAL/1400/2025	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MR D K DAS MR. F E CHOUDHURY MS S DAS M KHATONIAR	MS. M KUMARI MR. A R SHOME FOR CAVEATOR
	WITH RERA APPEAL/1400/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MS SAPTADEEPA DAS	
	WITH I.A.(Civil)/1401/2025 (Filing Number)	M S SAI CONSTRUCTION Versus SRI MANIK NANDI	MS SAPTADEEPA DAS	

11	I.A.(Civil)/854/2025 WITH LCR, B/O in RSA/24/2023 WITH RSA/24/2023	MANIR ALI BARBHUIYA Versus WAJID ALI BARBHUIYA AND 5 OTHERS	MR N RAHMAN	MR. P K DEKA
		MANIR ALI BARBHUIYA Versus WAJID ALI BARBHUIYA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	MR. P K DEKA
	WITH I.A.(Civil)/2077/2023 in RSA/24/2023	MANIR ALI BARBHUIYA Versus WAJID ALI BARBHUIYA AND ORS	MS. R CHOUDHURY	MR. P K DEKA
		HEARING		
12	Crl.A./165/2011 PART-HEARD, LCR 4 FILES	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
13	I.A.(Crl.)/777/2024 PART-HEARD, LCR 3 FILES, FIXED in Crl.A./69/2024 WITH Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
		GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
14	RSA/24/2011 WITH LCR, B/O	NIRANJAN KR. DAS, Versus SMT. KRISHNA BHATTACHARJEE and 5 ORS,	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MS. K TALUKDAR
15	MFA/92/2011 WITH LCR, B/O	UNION OF INDIA, Versus M/S UNIQUE COAL TRADER	MR.U K NAIR MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
16	Arb.A./20/2013 CAVT. NO. 605/2012 WITH LCR, FIXED	COAL INDIA LTD and 3 ORS Versus M/S UJJAL TRANSPORT AGENCY and ANR	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SARMA	MR.D DAS MR S KHOUND MR.I LAHIRI MR.M MUKHERJEE FOR CAVEATOR
17	RSA/46/2016 WITH LCR, FIXED WITH MC/54/2016 in RSA/46/2016	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA	MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM
		HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA MR. S ALAM	
18	RFA/59/2017 WITH LCR, FIXED WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR G N SAHEWALLA(R-1,2) MR.A SARMAH(R-3) MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)
		M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	

19	MACApp./585/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI PARTHA PRATIM HAZARIKA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA MR. R DUBEY MR M BEZBARUAH MRS K M SAIKIA MS. A B KAYASTHA MR A BRAHMA MS M BAISHYA FOR CAVEATOR MR. C P SHARMA
WITH				
20	MACApp./384/2019	SRI PARTHA PRATIM HAZARIKA Versus MR. BIJAY BHARGAVA AND 4 ORS.	MR M BEZBARUAH MR H K DAS MR. D J DAS MR A BRAHMA MR. R D LAL MR. M PANDIT MR. C P SHARMA	MS N NATH MR. M DUTTA MRS K M SAIKIA MS. C MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
21	MACApp./484/2022 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus DHIRENDRA NATH RAY AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR I HAQUE (r-1)
WITH				
22	MACApp./290/2022	DHIRENDRA NATH RAY Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR I HAQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
23	MACApp./800/2022 WITH LCR, WITH WP(C)/498/2011 (D/O), FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
WITH				
I.A.(Civil)/1429/2023 in MACApp./800/2022				
24	MACApp./247/2023 WITH LCR, FIXED	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. SRI SAMAR GHOSE Versus THE UNITED INDIA INSURANCE CO. LTD	MR. A ROSHID MS. T BEGUM MR S C PANDIT	MS. R GOSWAMI MR H BURAGOHAIN (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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19)	MR. S SHARMA	27-03-2025	To	27-03-2025
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23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1008/2018 (AT 10:30 AM), FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR H K DAS MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT
2 WP(C)/8563/2018	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMAH MR H DAS MR. B C DEKA MS. M PAUL MS. U HAZARIKA	MR. S C KEYAL GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
3 WP(C)/382/2023 FIXED	SIMA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR H K DAS, SC, GHC MS S BARUAH, GA, ASSAM
4 WP(C)/468/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN S R A NASER	GA, ASSAM SC, GHC

5	WP(C)/1883/2023 FIXED	MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
6	WP(C)/2716/2023 FIXED	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
7	WP(C)/3123/2023 FIXED	TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, GHC
8	WP(C)/1266/2024	ANANDA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL P JHA	MR G K DEKA (r-4,5) MR C GOGOI (r-4,5) MR. A M BARUAH (r-4,5) S RABHA (r-4,5) SC, GHC
9	WP(C)/1393/2024 FIXED	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
10	WP(C)/2466/2024	TAPASH BHARADDWAJ AND ANR Versus THE GOVT OF ASSAM AND 3 ORS	MR D DEKA MR. J BHARALI MR N J KUMAR	GA, ASSAM MR. M KALITA(R-4) MR. A PHUKAN(R-4) MR. N M DAS(R-4) MR. J HATIMURIA(R-4) SC, GHC
11	WP(C)/3432/2024 FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
12	WP(C)/5763/2024 FIXED	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI MS. S SARMA(Resp. 4 & 5) SC, GHC
13	WP(C)/6254/2024 (AT 2:00 PM), FIXED	AYSHA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, GHC
14	WITH WP(C)/6161/2024	SHIMUL CHANDRA DAS Versus THE DISTRICT AND SESSIONS JUDGE AND ANR	MR. R MAZUMDAR MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
ORDERS				
15	CRP/188/2023 (AT 2:00 PM), WITH LCR, FIXED	ANGURA BEGUM @ ANGURA BEWA AND 4 ORS. Versus MD. ABDUL WAHAB AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	MR. B D DEKA (R-2) MR. M DAS(R-2) N CHAUDHURY(R-2) MR A BHATRA(R-2) MR A DEKA(R-2)
	WITH I.A.(Civil)/883/2025 in CRP/188/2023	ANGURA BEGUM ALIAS ANGURA BEWA AND 4 ORS Versus ON THE DEATH OF MD ABDUL WAHAB,		MR. M DAS
16	I.A.(Civil)/1824/2023 in WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D ROY	GA, ASSAM SC, GHC

WITH
[WP\(C\)/1344/2023](#)

SAMUJJAL KALITA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A CHAMUAH
MR. S D ROY
B DAS
MS. J GAYAN

GA, ASSAM
SC, GHC

17 [WP\(C\)/2814/2023](#)

PRABHAKAR KAKATI
Versus
THE STATE OF ASSAM AND 3 ORS

MR. K SARMA
MR. S BORUAH

GA, ASSAM
MR. R ALI (R-3)
MR H A AHMED (R-3)
SC, GHC

18 [CRP\(IO\)/48/2025](#)
(AT 2:00 PM), FIXED

MAKRAM ALI
Versus
MUSSTT JORJINA BEGUM AND ORS.

MR H R A CHOUDHURY
MR F U BARBHUIYA
MS S DAS

GA, ASSAM
MR. M A I HUSSAIN (R-1)
MR. S H ZAMAN
MR. S. ALOM(R-1)

19 [WP\(C\)/505/2025](#)
FIXED

JYOTSHNA MUCHAHARY AND ANR
Versus
THE STATE OF ASSAM AND 8 ORS

MR. R MAZUMDAR
MS T WAPANGLA
MR. R DEKA

GA, ASSAM
MR. A K HUSSAIN (R-7)
MR. B HUSSAIN(R-7)
SC, GHC

HEARING

20 [WP\(C\)/6090/2017](#)

SHANAI MIA CHOUDHURY
Versus
THE STATE OF ASSAM and ANR.

DR. B AHMED
MR. N HAQUE
MR. A K AZAD
MR. S A SIKDER
MS. S G BARUAH
MR. B BORGHAIN
MR B SAIKIA
MR. A U AHMED

GA, ASSAM
SC, GHC

21 [WP\(C\)/6343/2023](#)
FIXED

LAKHINATH DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. P MAHANTA
MS. P SAHARIA

GA, ASSAM
MR H K DAS (R-2, R-3 & R-5)
MRS. K BARPUZARI (R-4)
MR. A CHAMUAH (R-4)
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3519/2024 BA 3521/2024(D/O)	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
TO BE SPOKEN TO				
2	MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
BAIL HEARING (BA)				
3	Bail Appln./3782/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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25)	MR M K KALITA	28-03-2025	To	28-03-2025



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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HONOURABLE MR. JUSTICE K. SEMA RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/115/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
2	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
3	WITH MFA/8/2015 WITH LCR	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL MR. DIVYANSH RATHI	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
4	MACApp./385/2016 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
5	MACApp./855/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1)
6	MFA/53/2024 WITH LCR, FIXED	M/S KAMRUP THANDA GHAR PVT LTD Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. K GOGOI (CGC) SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6020/2017 PART-HEARD, FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
5	WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
6	WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE

7	<p>WITH WP(C)/5225/2016</p>	<p>SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS</p>	<p>MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
8	<p>WITH WP(C)/5281/2016</p>	<p>DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS</p>	<p>MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE</p>
9	<p>WITH WP(C)/261/2017</p>	<p>PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.</p>	<p>MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN</p>
10	<p>WITH WP(C)/3038/2017</p>	<p>JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.</p>	<p>MR.M DEKA MR.D K ROY</p>	<p>SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)</p>
11	<p>WITH WP(C)/3272/2017</p> <p>WITH OFFICE NOTE</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017</p>	<p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
12	<p>WITH WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017</p>	<p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
13	<p>WITH WP(C)/3274/2017</p> <p>WITH OFFICE NOTE</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>

14	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
34	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

35	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
36	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
37	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
38	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
39	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WP(C)/3606/2022 PART-HEARD, FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR (Amicus Curiae) MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
42	WP(C)/202/2021 FIXED	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
43	WP(C)/4663/2021 FIXED	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)
44	WP(C)/6708/2021 FIXED	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (r-4) MR. N ANIX SINGH (r-4)
45	WITH WP(C)/6706/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (R4) MR. N ANIX SINGH (R4)
46	WITH WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
47	WITH WP(C)/6711/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
48	WP(C)/7392/2021 FIXED	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
49	WP(C)/3367/2023 CAVT. NO.02412/023, FIXED	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE

50	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
51	WP(C)/792/2025 CAVT. NO.119220/24,N FIXED, WITH CAVT. 1192/2024	NUMALIGARH REFINERY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SAHEWALLA MR D GOSWAMI MR P GOGOI	GA, ASSAM MR D SENAPATI MR H K SARMA MR H K SARMA MS. S YASMIN(R-3) SC, REVENUE FOR CAVEATOR SC, FINANCE AND TAXATION
52	WP(C)/1035/2025 FIXED	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
ORDERS				
53	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM LD. PUBLIC PROSECUTOR, ASSAM
	WITH I.A.(Civil)/745/2025 in WP(C)/6126/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
HEARING				
54	Crl.Pet./88/2021 PART-HEARD, LCR 1 FILE, FIXED, (ASSIGNED)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
55	Crl.Pet./867/2013 FIXED, (ASSIGNED)	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
56	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
57	WP(C)/6485/2014 WITH WP(C)/7531/2013 (D/O), FIXED	MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA SC, TECHNICAL EDU. SC, REVENUE MR. R P N SINGH SC, HIGHER EDUCATION
	WITH I.A.(Civil)/410/2020 in WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHIM CH. NATH AND 15 ORS	SC, EDUCATION (TECHNICAL) DEPTT. MS. M D BORAH JR. GA, ASSAM SC, REVENUE	MR K K MAHANTA MR. K SINGHA MR K MAHANTA
58	WP(C)/1518/2015 WITH LCR	SRI PRAFULLA NATH and 3 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM(R1-5) SC, TECHNICAL EDU. SC, REVENUE SC, SOCIAL WELFARE(R6)

59	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8 SC, TECHNICAL EDU. SC, REVENUE
60	WP(C)/3313/2015	ON THE DEATH OF NABAM TAPIN, HIS LEGAL HEIR AND ANR. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR. P K TIWARI MR. D MAZUMDAR MR.T ETE MR. A R GOGOI	GA, ASSAM(R1) MR.K K PHUKAN(R-5) MR.R B GOHAINR-5 MR.S K GOGOI(R-5)
61	WP(C)/7542/2018	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE SC, FOREST
62	WP(C)/544/2022 FIXED	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
63	WITH WP(C)/917/2022	AHMMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3865/2024 WITH OFFICE NOTE, B/O	MD ISLAM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR P DAS MR K J PATHAK B DAS MS N BARUAH	PP, ASSAM
2	Bail Appln./914/2025	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./915/2025	MD SONA UDDIN SHEIKH @ SONUDDIN SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
4	Bail Appln./924/2025	SHAJAMAL SIKDAR ALIAS SHAJAMA LHOQUE Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
5	Bail Appln./926/2025	SANOWAR HUSSAIN @ CHANUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
6	Bail Appln./929/2025	AKRAM ALI @ AKRAM HUSSAIN @ AKROM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
MOTION				
7	Crl.Pet./368/2025	SRI MANISH SHROFF AND ANR Versus ASOMI INDUSTRIES PVT LTD AND ANR	MR. K KALITA MS. H BEGUM	
8	Crl.Pet./370/2025	CHARITRA DOWARAH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
9	Crl.Pet./371/2025	GEETA TISSOPI, Versus SMT SIKA PHANGCHOPI,	MR. R BORA MS R MEDHI	

10	Crl.Pet./372/2025	KHUSBU KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S HOQUE MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
11	Crl.Pet./373/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
12	AB/422/2025 FIXED	NIZAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
WITH				
13	AB/254/2025 WITH OFFICE NOTE	SHAMIM AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MR SAURADEEP DEY (INFORMANT) PP, ASSAM
WITH				
14	Bail Appln./449/2025	MARUF AHMED @ MARUF ALOM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
15	AB/708/2025	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J AHMED MR S ISLAM S RAHMAN	PP, ASSAM
16	AB/709/2025	PANKAJ KUMAR BORAH Versus THE STATE OF ASSAM	MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
17	AB/711/2025	MOHAMMAD ALI ZULFIKAR LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
18	AB/713/2025	SHYAM BORUAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. M K MISRA MR. U J SAIKIA MS M DAS	PP, ASSAM
19	AB/714/2025	SADDAM HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR A U AHMED MR S ISLAM	PP, ASSAM
20	AB/717/2025	JOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
21	AB/720/2025	UMANANDA SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ADMISSION				
22	Crl.Pet./1437/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	BAHARUL ISLAM TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
23	Crl.Pet./1483/2024 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM
24	Crl.Pet./14/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./3640/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
26	Bail Appln./505/2025 FIXED	SHARIFUL ISLAM @ SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM

27	Bail Appln./623/2025 FIXED	ANJAMUL SARKAR ALIAS INZAMUL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
28	Bail Appln./688/2025 WITH OFFICE NOTE, FIXED	ROMJUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./767/2025 FIXED	SAKIB ALOM @ SHAKIR AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
30	Bail Appln./843/2025 FIXED	JALAL MONDAL Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/2775/2024 FIXED	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/2879/2024 FIXED	TANA TAGI Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
33	AB/3311/2024 WITH OFFICE NOTE, FIXED	SRI MANTU DAS @ MANTU KUMAR DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
34	AB/3408/2024 FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
35	AB/215/2025 FIXED	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
36	AB/332/2025 FIXED	HALIM GANI AND 4 ORS Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
37	AB/387/2025 FIXED	PUNABATI SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/421/2025 FIXED	SRI AMIT KUMAR JHA, Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
39	AB/485/2025 FIXED	ZADID HUSSAIN Versus THE STATE OF ASSAM	A I AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
40	AB/520/2025 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/559/2025 FIXED	JAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
WITH				
42	AB/479/2025	SRI WAHED ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	PP, ASSAM
43	AB/624/2025 FIXED	BIKRAMJIT DEY Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM

ORDERS

44	Crl.A./40/2022 WITH LCR 3 FILES, FIXED	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
	WITH I.A.(Crl.)/578/2024 in Crl.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR. P KATAKI MS. K L R YANTHAN	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
45	Crl.Rev.P./224/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
46	Crl.Pet./1199/2024 FIXED	BINOY TALUKDAR Versus ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	
47	Crl.Pet./93/2025 B/O	RAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S HAZARIKA	PP, ASSAM
HEARING				
48	Crl.A./130/2023 2 Y 12 M 2 D :(AT 2:00 PM), LCR 3 FILES, FIXED	MONSER ALI Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025
22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./26/2022	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM
2	Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/704/2022 in Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Crl.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/1094/2023 in Crl.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
4	Crl.Pet./700/2024	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. M J QUADIR (R-3) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) MR. A K HANNAN (R-3) PP, ASSAM
MOTION (BA)				
5	Bail Appln./750/2025 FIXED	VIKASH KR THAKUR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
6	Bail Appln./764/2025 FIXED	LALCHAND ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
	WITH Bail Appln./721/2025	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

8	Bail Appln./773/2025 FIXED	PINKI GOGOI Versus THE STATE OF ASSAM	MR. H BURAGOHAIN	PP, ASSAM
9	Bail Appln./912/2025	SHIMUL HOQUE MAZUMDER @ SAHID AHMED MAZUMDER Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
10	Bail Appln./913/2025	SULTAN MAZNU @ SULTAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
11	Bail Appln./916/2025	MD HASU MIYA AND ANR Versus THE STATE OF ASSAM	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
12	Bail Appln./917/2025	RUHUL ALOM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
13	Bail Appln./918/2025	UMMER FAROOQ @ UMMER FAROOQ MAMMUNHI Versus THE UNION OF INDIA	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	SC, DRI
14	Bail Appln./919/2025	REETAM SINGH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	PP, ASSAM
MOTION				
15	Crl.Rev.P./93/2025	THE STATE OF WEST BENGAL Versus THE STATE OF ASSAM AND ANR	A NEOG MR. A SANDILYA	PP, ASSAM
16	Crl.Pet./291/2025 FIXED	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
17	AB/703/2025	BIKASH AXOM @ BIKASH BORUAH Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
18	AB/704/2025	MIRANDA TEP Versus THE STATE OF ASSAM	MR. M PHUKAN MR A N SARMAH	PP, ASSAM
19	AB/705/2025	MISS AMISHA PEGU Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	AB/706/2025	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
21	AB/707/2025	RAJ KUMAR MISHRA Versus UNION OF INDIA AND 2 ORS.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, GST MR. S C KEYAL
22	AB/710/2025	AKHER ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
23	AB/715/2025	ABDUL JOHIR ALIAS ABDUL JALIL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
24	AB/719/2025	HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	SC, CBI
ADMISSION				
25	Crl.Pet./770/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOHAN ALI @ MOSTAFA ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. A ALIM SK (R-2) PP, ASSAM

26	WITH Crl.Pet./225/2024	NAJRUL ISLAM @ NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A.K. MOLLAH	MR. A ALIM SK (R-2) PP, ASSAM
27	Crl.Pet./206/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	MOHIJ ALI SHEIKH Versus STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./3665/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
29	Bail Appln./714/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	PP, ASSAM
30	Bail Appln./765/2025 FIXED	MD NOOR ALAM @ NUR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	WITH Bail Appln./792/2025	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
32	Bail Appln./769/2025 FIXED	NUR ISLAM Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
33	Bail Appln./816/2025 FIXED	AMDADUL ISLAM @ BABUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/3100/2024	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(Crl.)/158/2025 in AB/3100/2024	IKRAMUL HUSSAIN Versus RAHUL KUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	
35	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(Crl.)/127/2025 in AB/3097/2024	IKRAMUL HUSSAIN Versus RAJKUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	PP, ASSAM
36	AB/196/2025 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	MR. A PHUKAN, Amicus Curia, (R-2) MR. A PHUKAN, Amicus Curia, (R-2) PP, ASSAM
37	AB/235/2025 FIXED	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. Z HAMMAD (R-2) PP, ASSAM R DAS(R-2)

38	AB/452/2025	ASHOK GHOSH ALIAS ASHOK GHOSH DASTIDAR Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
39	AB/458/2025 FIXED	MD SAMIR UDDIN Versus THE STATE OF ASSAM	TAWHID LASKAR A BORBHUYAN	PP, ASSAM
40	AB/481/2025 FIXED	APURBA DUTTA Versus THE STATE OF ASSAM,	MR. D GOGOI	PP, ASSAM
41	AB/552/2025 FIXED	JUVAIDUR RAHMAN @ JUNAIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
42	AB/569/2025 FIXED	SHRI BHAGAWATI PRASAD HARLALKA Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
ORDERS				
43	Crl.Rev.P./421/2023	AKHILESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. R S GANGULI MR. R DEV	PP, ASSAM
	WITH I.A.(Crl.)/904/2023 in Crl.Rev.P./421/2023	AKHILESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN DARAK ULLAH MR. R DEV SABRISH AHMED	PP, ASSAM
44	Crl.L.P./16/2024 FIXED in Crl.A./3803/2024	ASHRAF ALI Versus HARESWAR SAIKIA	MR. D GOGOI MR. R BORA MR. D. BORAH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN
	WITH Crl.A./3803/2024 (Filing Number)	ASHRAF ALI Versus HARESWAR SAIKIA G	MR. R BORA	
45	Crl.A./52/2024 WITH LCR 3 FILES, OFFICE NOTE, FIXED	SANJAY BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
46	I.A.(Crl.)/488/2024 in Crl.A./148/2024	AFTAB UDDIN BARBHUIYA, Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH Crl.A./148/2024	AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
47	I.A.(Crl.)/579/2024 in Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
	WITH Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	MR M HOQUE PP, ASSAM
48	I.A.(Crl.)/47/2025 FIXED in Crl.A./11981/2024	ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
	WITH Crl.A./11981/2024 (Filing Number)	ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	

WITH
[I.A.\(Cr.\)/11983/2024](#)
(Filing Number)

ANADI DAS
Versus
THE STATE OF ASSAM AND ANR

MR. L GOGOI

49 [Crl.Rev.P./60/2025](#)
FIXED

SHRI PABITRA NATH
Versus
SMTI POMPI DEVI

MR. S R RABHA
P HAZARIKA

50 [Crl.Pet./66/2025](#)
FIXED

NIRANJAN BORA AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. B KONWAR
MS D DUTTA

PP, ASSAM

51 [Crl.Pet./127/2025](#)
WITH LCR 2 FILES(SCANNED
COPY), FIXED

AGNIGARH NEWS AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. P P DUTTA
MS P SARMA
MS. P P DAS

PP, ASSAM

52 [Crl.Pet./205/2025](#)
FIXED

GOLAP HUSSAIN
Versus
SHAHIDA KHATUN

MR. R ALI
DR. R HOQUE
MR. MUSTAFA HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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8)	MR. N ISLAM	24-03-2025	To	04-04-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
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18)	MR H Dey	26-03-2025	To	11-04-2025
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23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4641/2020 FIXED	SUDIP BHATTACHARJEE Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4) SC, A G V B
2	WP(C)/5560/2020 FIXED	MURKONG CHAPORI LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
3	WP(C)/5538/2020	NO.1 TATIMARA LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
4	WP(C)/5543/2020	DIGHALIBILL ADARSHA BALIKA L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
5	WP(C)/5544/2020	BUDU LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
6	WP(C)/5545/2020	PACHIM SIMALUGURI LOWER PRIMARY SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
7	WP(C)/5546/2020	KARATIPAR LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
8	WP(C)/5548/2020	MODARGURI L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
9	WP(C)/5552/2020	KARIGAON L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
10	WP(C)/5553/2020	RANGA RESERVE L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA

11	WITH WP(C)/5557/2020	AUNIBARI LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/6327/2021 FIXED	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
13	WP(C)/215/2023 FIXED	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
14	WP(C)/6099/2023 FIXED	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
15	WITH WP(C)/678/2023	TARUN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS S A KHALIFA S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
16	WP(C)/7490/2023 FIXED	ANJAN KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
17	WP(C)/2785/2024 FIXED	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
18	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
19	WP(C)/4770/2024 FIXED	DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
	WITH I.A.(Civil)/358/2025 in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS Versus R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA
	WITH I.A.(Civil)/605/2025 in WP(C)/4770/2024	M NINGHAIBA SINGHA Versus R D THAMPA SANA	MR ARNAB BISWAS	MR G N SAHEWALLA
20	WP(C)/6051/2024 FIXED	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
21	WP(C)/718/2025 FIXED	SMT ANJANMANI BORO Versus THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU

HEARING

22	WP(C)/5868/2012 WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
23	WP(C)/468/2014	NAGENDRA NATH SEAL and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR. R. DHAR, SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
24	WP(C)/3864/2017 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
25	WITH WP(C)/6604/2022	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
26	WP(C)/6987/2017	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
27	WP(C)/2795/2020 FIXED	MITALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
28	WP(C)/3187/2022	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
29	WP(C)/1210/2023	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM
30	WP(C)/2720/2023	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
31	WP(C)/3354/2023	HITENDRA KUMAR PHUKAN Versus THE UNION OF INDIA AND 3 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, POWER GRID
32	WP(C)/4470/2023	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,27th March 2025]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/3320/2018 BY SLIP	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
<u>TOP OF THE LIST</u>				
2	WP(C)/6337/2017 PART-HEARD	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
3	WP(C)/997/2018 FIXED	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR J ABEDIN MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
4	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
<u>ADMISSION</u>				
5	WP(C)/3871/2023 FIXED, BY SLIP	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R- 3,4,5) MS R MEDHI(R-3,4,5)
<u>ORDERS</u>				
6	Review.Pet./14/2025 FIXED, IN WP(C)/1164/2013 (D/O), WP(C)/1149/2013 (D/O), WP(C)/1163/2013 (D/O), WP(C)/1105/2013 (D/O), WP(C)/1108/2013 (D/O)	THE UNION OF INDIA AND 5 ORS Versus EX CT GD DHANESWAR RAY	MR H GUPTA	
7	WITH Review.Pet./167/2024	THE UNION OF INDIA AND ORS Versus EX. CT/GD RUPAM KUMAR DAS,	MR H GUPTA	MR. R MAJUMDAR
8	WITH Review.Pet./13/2025	THE UNION OF INDIA AND 5 ORS Versus EX CT GD BIMAL CHANDRA NATH	MR H GUPTA	

9	WITH Review.Pet./16/2025	THE UNION OF INDIA AND 5 ORS Versus EX GD CT NABAJIT TALUKDAR	MR H GUPTA	
10	WITH Review.Pet./21/2025	THE UNION OF INDIA AND 5 ORS Versus EX CT GD JAYDEV CHANDRA RAY	MR H GUPTA	
11	Review.Pet./20/2025 IN WP(C)/2490/2024 (D/O)	SHRI GAJEN DAS Versus THE STATE OF ASSAM AND ORS	MR. S N KRISHNATRAYA L J BAISHYA D KALITA	GA, ASSAM SC, AG SC, BTC SC, FINANCE SC, IRRIGATION

HEARING

12	WP(C)/6098/2022 PART-HEARD, FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3769/2024 PART-HEARD, FIXED	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
2	WITH WP(C)/5054/2024	DR SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
3	Crl.Pet./709/2018 FIXED	DIPANKAR DAS AND ANR. Versus STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR P DAS	MR. P P DUTTA(R-2) MR. A BORUA MR T GOGOI MS P SARMA MS P SARMA MS. P P DAS(R-2) PP, ASSAM
HEARING				
4	Crl.Rev.P./501/2012 (AT 2:00 PM), PART-HEARD, BY SLIP	RAJIB GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.B BORA MR.A BHATTACHARYA MR.S M RAHMAN	PP, ASSAM
5	WP(C)/5180/2014 PART-HEARD, BY SLIP	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
6	Crl.Rev.P./242/2010 WITH LCR 3 FILES, FIXED	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
7	Crl.Rev.P./169/2011 WITH LCR 4 FILES, FIXED	PRANAB GOGOI Versus THE STATE OF ASSAM	MS. B SARMA, Amicus Curiae MR.B DEY MR.R DHAR MR.R DOLEY MR.H CHETRY	PP, ASSAM
8	Crl.Rev.P./180/2011 WITH LCR 4 FILES, FIXED	KULDIP SINGH @ KALU SINGH Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM

9	Crl.Rev.P./46/2012 WITH LCR 4 FILES, FIXED	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	PP, ASSAM
10	Crl.Rev.P./61/2012 WITH LCR 4 FILES, FIXED	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
11	Crl.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM
12	Crl.Pet./806/2013 WITH LCR 3 FILES, FIXED	SANJAY KUMAR TULSYAN Versus STATE OF ASSAM	MR.O P BHATI MR.T C DAS MR.H K BORA MR.J BHATI	PP, ASSAM
13	Crl.A./313/2015 WITH LCR 1 BUNDLE, FIXED	SRI ABDUS SAMAUN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY MR M HALOI RETAINER COUNSEL(CBI)
14	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1, FIXED	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
WITH				
15	Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
16	Crl.Pet./291/2018 WITH LCR 3 FILES, FIXED	AMIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. T DEURI MR H I CHOUDHURY MR. L MOHAN MR. R ALI H YEASMIN	PP, ASSAM
17	Crl.Pet./777/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
18	Crl.Pet./821/2018 FIXED	RASHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
WITH				
	I.A.(Crl.)/716/2018 in Crl.Pet./821/2018	ROSHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM
19	Crl.Pet./1152/2018 FIXED	NIRANJAN BORA Versus REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
20	Crl.Pet./970/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	CASIO KARAN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK PP, ASSAM
21	Crl.Pet./973/2019 FIXED	MRINAL KANTI DAS Versus IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
WITH				
22	Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM

WITH
[I.A.\(CrI.\)/684/2019](#)
in CrI.Pet./198/2019

MRINAL KANTI DAS
Versus
THE STATE OF ASSAM AND ANR.

MR. N G KUNDU
MR G DEKA
MS. P UPAMANYU
MR. P K R CHOUDHURY

PP, ASSAM

23 [WP\(C\)/1680/2019](#)
FIXED

ATUL CHANDRA BORI
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. U K NAIR
MR. M P SARMA
MR. R SINGHA

GA, ASSAM
SC, APSC
MR. S BORTHAKUR
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI
MR. M ALOM
MR. J ABBAS
SC, FINANCE

WITH
[I.A.\(Civil\)/2430/2024](#)
in WP(C)/1680/2019

ATUL CHANDRA BORI
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

SC, APSC
SC, APSC
MR. S BORTHAKUR
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI
MR. M ALOM
MR. J ABBAS
SC, FINANCE

24 [WP\(C\)/1683/2019](#)

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. U K NAIR
MR. M P SARMA
MR. R SINGHA

SC, APSC
MR S BORTHAKUR (R-6)
MR. ABU JAHID
MR. K BORUAH
MR. D GOGOI (R-6)
MR. M ALOM
MR. J ABBAS (R-6)
SC, FINANCE

WITH
[I.A.\(Civil\)/2432/2024](#)
in WP(C)/1683/2019

AMIYA KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 8 ORS

MR R SINGHA
MR. R SINGHA

GA, ASSAM
SC, APSC
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. N ALAM	26-03-2025	To	04-04-2025
17)	MR J DAS	25-03-2025	To	31-03-2025
18)	MR H Dey	26-03-2025	To	11-04-2025
19)	MR. S SHARMA	27-03-2025	To	27-03-2025
20)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
21)	MR H DEY	26-03-2025	To	11-04-2025

22)	MR B PRASAD	27-03-2025	To	28-03-2025
23)	MR D K MISHRA	26-03-2025	To	28-03-2025
24)	MS. M D BORAH	27-03-2025	To	01-04-2025
25)	MR M K KALITA	28-03-2025	To	28-03-2025